

Securities Appellate Tribunal  
 THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :02/11/2022

| Sr No.   | Case Type         | Case No.  | Name of Parties   | Name of Advocates  |
|--|-------------------|-----------|---|--|
| <b><u>MENTION- COURTCODE-MENTION0211-AT11A.M.</u></b>              |                   |           |   |  |
| <b><u>PRONOUNCEMENT-COURTCODE-DELIVERYJUDGMENT-AT 11.05A.M</u></b> |                   |           |   |  |
| 1  | SEBI Appeal       |           | Jayant V. Kolapkar & Co<br>VS SEBI                          | Zerick, Dastur, Advocate                                 |
| <b><u>851-ADMISSION-COURTCODE-LOANS AT 11.06 A.M.</u></b>          |                   |           |   |  |
|  | Misc. Application | 1210/2022 | Mr. Krishna Ghag-URGENCY<br>AND STAY<br>Vs.<br>SEBI         | DMD ADVOCATES  |
| (Main Matter Number :SEBI Appeal/0000727/2022)                     |                   |           |   |  |
|  | Misc. Application | 1211/2022 | Mr. Dilip Bhatia-URGENCY<br>AND STAY<br>Vs.<br>SEBI         | DMD ADVOCATES  |
| (Main Matter Number :SEBI Appeal/0000728/2022)                     |                   |           |   |  |
| 2  | SEBI Appeal       | 727/2022  | Mr. Krishna Ghag<br>Vs.<br>SEBI                             | DMD ADVOCATES  |
| Sub Matter : Misc. Application/0001210/2022                        |                   |           |   |  |
| 3  | SEBI Appeal       | 728/2022  | Mr. Dilip Bhatia<br>Vs.<br>SEBI                             | DMD ADVOCATES  |
| Sub Matter : Misc. Application/0001211/2022                        |                   |           |   |  |
| 4  | SEBI Appeal       | 778/2022  | IL AND FS<br>TRANSPORTATION<br>NETWORKS LTD.<br>Vs.<br>SEBI | Cyril Amarchand<br>Mangaldas Advocates and<br>Solicitors |
| <b><u>12-ADMISSION-COURTCODE-INFODIRECTOR AT 11.07 A.M.</u></b>    |                   |           |   |  |
| 5  | Misc. Application | 1015/2022 | PRAMOD MANOHARLAL<br>JAIN -DELAY<br>Vs.<br>SEBI             | Kamal Agrawal AR   |
| (Main Matter Number :SEBI Appeal/0000744/2022)                     |                   |           |   |  |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer  
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :02/11/2022

| Sr No.   | Case Type         | Case No.                       | Name of Parties                                | Name of Advocates |
|--|-------------------|--------------------------------|--|-------------------|
|  | Misc. Application | 1016/2022                      | PRAMOD MANOHARLAL<br>JAIN -STAY<br>Vs.<br>SEBI | Kamal Agrawal AR  |
| (Main Matter Number :SEBI Appeal/0000744/2022) |                   |                                |  |                   |
|  | SEBI Appeal       | 744/2022                       | PRAMOD MANOHARLAL<br>JAIN<br>Vs.<br>SEBI       | Kamal Agrawal AR  |
| Sub Matter :                                   |                   | Misc. Application/0001015/2022 |  |                   |
| Sub Matter :                                   |                   | Misc. Application/0001016/2022 |  |                   |

**827-ADMISSION-COURTCODE-COMPULSORYDELISTING AT 11.09 A.M.**

|  |                   |                                |  |                            |
|--|-------------------|--------------------------------|--|----------------------------|
| 6  | Misc. Application | 1247/2022                      | Magnum Ltd-EXEMPTION<br>Vs.<br>BSE LIMITED | JOBY MATHEW AND ASSOCIATES |
| (Main Matter Number :SEBI Appeal/0000745/2022) |                   |                                |  |                            |
|  | SEBI Appeal       | 745/2022                       | Magnum Ltd<br>Vs.<br>BSE LIMITED           | JOBY MATHEW AND ASSOCIATES |
| Sub Matter :                                   |                   | Misc. Application/0001247/2022 |  |                            |

**824-ADMISSION-COURTCODE-IRISFINAL AT 11.11 A.M.**

|  |                   |                                |                                     |                            |
|--|-------------------|--------------------------------|-------------------------------------|----------------------------|
|  | Misc. Application | 1030/2022                      | Sandesh Sawant-DELAY<br>Vs.<br>SEBI | JOBY MATHEW AND ASSOCIATES |
| (Main Matter Number :SEBI Appeal/0000746/2022) |                   |                                |                                     |                            |
| 7  | SEBI Appeal       | 746/2022                       | Sandesh Sawant<br>Vs.<br>SEBI       | JOBY MATHEW AND ASSOCIATES |
| Sub Matter :                                   |                   | Misc. Application/0001030/2022 |                                     |                            |

**823-ADMISSION-COURTCODE-MPFAO AT 11.13 A.M.**

|  |                   |           |   |                                  |
|--|-------------------|-----------|---|----------------------------------|
| 8  | Misc. Application | 1064/2022 | MPF Systems Ltd. and<br>Ors.-DELAY<br>Vs.<br>SEBI | Corporate Pleaders,<br>Advocates |
| (Main Matter Number :SEBI Appeal/0000747/2022) |                   |           |   |                                  |

Securities Appellate Tribunal  
 THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem  
 CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :02/11/2022

| Sr No.       | Case Type   | Case No.                       | Name of Parties                          | Name of Advocates                |
|--------------|-------------|--------------------------------|--|----------------------------------|
| 8            | SEBI Appeal | 747/2022                       | MPF Systems Ltd. and Ors.<br>Vs.<br>SEBI | Corporate Pleaders,<br>Advocates |
| Sub Matter : |             | Misc. Application/0001064/2022 |  |                                  |

**835-ADMISSION-COURTCODE-UNREGISTERED AT 11.15 A.M.**

|                       |                   |                           |   |                      |
|-----------------------|-------------------|---------------------------|---|----------------------|
| 5                     | Misc. Application | 1236/2022                 | 3M TEAM RESEARCH PVT.<br>LTD. AND ANR.-EXEMPTION<br>Vs.<br>SEBI | Rahul Sethi Advocate |
| (Main Matter Number : |                   | SEBI Appeal/0000748/2022) |   |                      |

|                       |                   |                           |                                      |                      |
|-----------------------|-------------------|---------------------------|--------------------------------------|----------------------|
|                       | Misc. Application | 1237/2022                 | Pramod Jain-EXEMPTION<br>Vs.<br>SEBI | Rahul Sethi Advocate |
| (Main Matter Number : |                   | SEBI Appeal/0000749/2022) |                                      |                      |

|              |             |                                |   |                      |
|--------------|-------------|--------------------------------|---|----------------------|
| 9            | SEBI Appeal | 748/2022                       | 3M TEAM RESEARCH PVT.<br>LTD. AND ANR.<br>Vs.<br>SEBI | Rahul Sethi Advocate |
| Sub Matter : |             | Misc. Application/0001236/2022 |   |                      |

|              |             |                                |                            |                      |
|--------------|-------------|--------------------------------|----------------------------|----------------------|
| 10           | SEBI Appeal | 749/2022                       | PRAMOD JAIN<br>Vs.<br>SEBI | Rahul Sethi Advocate |
| Sub Matter : |             | Misc. Application/0001237/2022 |                            |                      |

**495-ADMISSION-COURTCODE-GDRRAINBOW AT 11.17 A.M.**

|                       |                   |                           |  |                       |
|-----------------------|-------------------|---------------------------|--|-----------------------|
|                       | Misc. Application | 1069/2022                 | AJAY GOENKA AND<br>ANR.-DELAY<br>Vs.<br>SEBI | J.M. Bhalgat Advocate |
| (Main Matter Number : |                   | SEBI Appeal/0000750/2022) |  |                       |

|              |             |                                |                                     |                       |
|--------------|-------------|--------------------------------|-------------------------------------|-----------------------|
| 11           | SEBI Appeal | 750/2022                       | AJAY GOENKA AND ANR.<br>Vs.<br>SEBI | J.M. Bhalgat Advocate |
| Sub Matter : |             | Misc. Application/0001069/2022 |                                     |                       |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :02/11/2022

| Sr No.  | Case Type   | Case No. | Name of Parties                  | Name of Advocates  |
|---|-------------|----------|----------------------------------|--|
| <b><u>212-DISPOSAL-COURTCODE-OPENOFFERSAST- AT 11.20 A.M.</u></b> |             |          |                                  |  |
| 12  | SEBI Appeal | 353/2019 | Diageo PLC<br>Vs.<br>SEBI        | P.N.Modi,Sr. Adv. i/b<br>Bharucha and Partners<br>Fredun De Vitre,Sr.Adv. i/b<br>K.Ashar and Co. |
| Sub Matter(Disposed) : Misc. Application/0000335/2022             |             |          |                                  |  |
| <b><u>755-DISPOSAL-COURTCODE-TELEDATAGDR- AT 11.25A.M.</u></b>    |             |          |                                  |  |
| 13  | SEBI Appeal | 164/2022 | K. PADMANABHAN<br>Vs.<br>SEBI    | Iyer and Thomas  |
| Sub Matter(Disposed) : Misc. Application/0001356/2021             |             |          |                                  |  |
|   | SEBI Appeal | 165/2022 | N. SAKTHIVEL<br>Vs.<br>SEBI      | Iyer and Thomas  |
| Sub Matter(Disposed) : Misc. Application/0001357/2021             |             |          |                                  |  |
|   | SEBI Appeal | 166/2022 | M.S. RAMAKRISHNAN<br>Vs.<br>SEBI | Iyer and Thomas  |
| Sub Matter(Disposed) : Misc. Application/0001365/2021             |             |          |                                  |  |
|   | SEBI Appeal | 167/2022 | G. JAGADISH<br>Vs.<br>SEBI       | Iyer and Thomas  |
| Sub Matter(Disposed) : Misc. Application/0001386/2021             |             |          |                                  |  |
| <b><u>ADMISSION MATTERS</u></b>                                   |             |          |                                  |  |
|   | SEBI Appeal | 690/2022 | K.Padmanabhan<br>Vs.<br>SEBI     | Iyer and Thomas  |
| Sub Matter : Misc. Application/0001213/2022                       |             |          |                                  |  |
|   | SEBI Appeal | 691/2022 | N. Sakthivel<br>Vs.<br>SEBI      | Iyer and Thomas  |
|   | SEBI Appeal | 692/2022 | G.Jagadish<br>Vs.<br>SEBI        | Iyer and Thomas  |
| Sub Matter : Misc. Application/0001214/2022                       |             |          |                                  |  |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :02/11/2022

| Sr No.    | Case Type  | Case No.                       | Name of Parties  | Name of Advocates                    |
|-----------|--|--------------------------------|--|--------------------------------------|
|           | SEBI Appeal  | 693/2022                       | M.S.Ramakrishnan<br>Vs.<br>SEBI                                    | Iyer and Thomas                      |
|           | Sub Matter :   | Misc. Application/0001215/2022 |  |                                      |
|           | Misc. Application  | 1213/2022                      | K.<br>PADMANABHAN-EXEMPTIO<br>N<br>Vs.<br>SEBI                     | Iyer and Thomas                      |
|           | (Main Matter Number :SEBI Appeal/0000690/2022)               |                                |  |                                      |
|           | Misc. Application  | 1214/2022                      | G. JAGADISH-EXEMPTION<br>Vs.<br>SEBI                               | Iyer and Thomas                      |
|           | (Main Matter Number :SEBI Appeal/0000692/2022)               |                                |  |                                      |
|           | Misc. Application  | 1215/2022                      | M.S.<br>RAMAKRISHNAN-EXEMPTIO<br>N                                 | Iyer and Thomas                      |
| <b>14</b> | <b>SEBI Appeal</b>   | <b>493/2022</b>                | <b>European American Investment Bank AG</b><br><br><b>Vs. SEBI</b> |                                      |
|           | Sub Matter(Disposed) :                                       | Misc. Application/0000827/2022 |  |                                      |
|           | <b><u>877-DISPOSAL-COURTCODE-FUTUREAO- AT 11.27 A.M.</u></b> |                                |  |                                      |
| <b>15</b> | SEBI Appeal  | 371/2022                       | Future Enterprises Limited<br>Vs.<br>SEBI                          | LexVox<br>Advocates<br><br>Chambers, |
|           | Sub Matter(Disposed) :                                       | Misc. Application/0000650/2022 |  |                                      |
|           | Sub Matter(Disposed) :                                       | Misc. Application/0000651/2022 |  |                                      |
|           | <b><u>947DISPOSAL-COURTCODE-GDRNAKODA- AT 11.29 A.M.</u></b> |                                |  |                                      |
| <b>16</b> | SEBI Appeal  | 494/2022                       | European American Investment<br>Bank AG<br>Vs.<br>SEBI             | Ganesh and Co                        |
|           | Sub Matter(Disposed) :                                       | Misc. Application/0000828/2022 |  |                                      |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :02/11/2022

| Sr No.  | Case Type                                      | Case No.                       | Name of Parties   | Name of Advocates     |
|---|--|--------------------------------|---|-----------------------|
|   | Sub Matter(Disposed) :                         | Misc. Application/0000829/2022 |   |                       |
|   | Sub Matter :                                   | Misc. Application/0000830/2022 |   |                       |
|   | Misc. Application                              | 830/2022                       | European American Investment Bank AG -STAY<br>Vs.<br>SEBI | Ganesh and Co         |
|   | (Main Matter Number :SEBI Appeal/0000494/2022) |                                |   |                       |
|   | SEBI Appeal                                    | 544/2022                       | Arun Panchariya<br>Vs.<br>SEBI                            |                       |
|   | Sub Matter :                                   | Misc. Application/0000967/2022 |   |                       |
|   | Sub Matter(Disposed) :                         | Misc. Application/0000968/2022 |   |                       |
|   | Sub Matter(Disposed) :                         | Misc. Application/0000969/2022 |   |                       |
|   | Misc. Application                              | 967/2022                       | Arun Panchariya-Interim Relief<br>Vs.<br>SEBI             |                       |
|   | (Main Matter Number :SEBI Appeal/0000544/2022) |                                |   |                       |
| <b><u>948-ADMISSION-COURTCODE-GDRRAINBOW. AT 11.31 A.M.</u></b> |  |                                |   |                       |
| <b>17</b>   | SEBI Appeal                                    | 495/2022                       | European American Investment Bank AG<br>Vs.<br>SEBI       | Ganesh and Co         |
|   | Sub Matter(Disposed) :                         | Misc. Application/0000831/2022 |   |                       |
|   | Sub Matter(Disposed) :                         | Misc. Application/0000832/2022 |   |                       |
|   | Sub Matter :                                   | Misc. Application/0000833/2022 |   |                       |
|   | Misc. Application                              | 833/2022                       | European American Investment Bank AG -STAY<br>Vs.<br>SEBI | Ganesh and Co         |
|   | (Main Matter Number :SEBI Appeal/0000495/2022) |                                |   |                       |
|   | SEBI Appeal                                    | 535/2022                       | AJAY GOENKA AND ANR.<br>Vs.<br>SEBI                       | J.M. Bhalgat Advocate |
|   | SEBI Appeal                                    | 542/2022<br>( /0000 )          | Arun Panchariya<br>Vs.<br>SEBI                            |                       |
|   | Sub Matter :                                   | Misc. Application/0000961/2022 |   |                       |
|   | Sub Matter(Disposed) :                         | Misc. Application/0000962/2022 |   |                       |
|   | Sub Matter(Disposed) :                         | Misc. Application/0000963/2022 |   |                       |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem  
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :02/11/2022

| Sr No.  | Case Type         | Case No.                       | Name of Parties                                     | Name of Advocates                         |
|---|-------------------|--------------------------------|---|---|
|   | Misc. Application | 961/2022                       | ARUN<br>PANCHARIYA-INTERIM<br>RELIEF<br>Vs.<br>SEBI |   |
| (Main Matter Number :SEBI Appeal/0000542/2022)                |                   |                                |   |   |
| <b><u>970DISPOSAL-COURTCODE-DEWANWTM- AT 11.33 A.M.</u></b>   |                   |                                |   |   |
| 18  | SEBI Appeal       | 537/2022<br>( /0000 )          | Mrs. Malti Wadhawan<br>Vs.<br>SEBI                  | Aayushi Sharma Associate<br>SDS Advocates |
| Sub Matter :  |                   | Misc. Application/0000913/2022 |   |   |
| Sub Matter(Disposed) :  |                   | Misc. Application/0000914/2022 |   |   |
| Sub Matter :  |                   | Misc. Application/0001149/2022 |   |   |
|   | SEBI Appeal       | 538/2022<br>( /0000 )          | Mrs. Anu Wadhawan<br>Vs.<br>SEBI                    | Aayushi Sharma Associate<br>SDS Advocates |
| Sub Matter :  |                   | Misc. Application/0000915/2022 |   |   |
| Sub Matter(Disposed) :  |                   | Misc. Application/0000916/2022 |   |   |
|   | Misc. Application | 913/2022                       | Mrs. Malti Wadhawan-DELAY<br>Vs.<br>SEBI            | Aayushi Sharma Associate<br>SDS Advocates |
| (Main Matter Number :SEBI Appeal/0000537/2022)                |                   |                                |   |   |
|   | Misc. Application | 915/2022                       | Mrs. Anu Wadhawan-DELAY<br>Vs.<br>SEBI              | Aayushi Sharma Associate<br>SDS Advocates |
| (Main Matter Number :SEBI Appeal/0000538/2022)                |                   |                                |   |   |
|   | Misc. Application | 1149/2022                      | SEBI-DELAY IN REPLY<br>Vs.<br>MRS. MALTI WADHAWAN   | K Ashar and Co<br>SDS Advocates           |
| (Main Matter Number :SEBI Appeal/0000537/2022)                |                   |                                |   |   |
| <b><u>977DISPOSAL-COURTCODE-RAINBOWGDR- AT 11.35 A.M.</u></b> |                   |                                |   |   |
| 19  | SEBI Appeal       | 543/2022                       | Arun Panchariya<br>Vs.<br>SEBI                      |   |
| Sub Matter :  |                   | Misc. Application/0000964/2022 |   |   |
| Sub Matter(Disposed) :  |                   | Misc. Application/0000965/2022 |   |   |
| Sub Matter(Disposed) :  |                   | Misc. Application/0000966/2022 |   |   |

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem

CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :02/11/2022

| Sr No. | Case Type         | Case No. | Name of Parties                               | Name of Advocates |
|--------|-------------------|----------|---|-------------------|
|        | Misc. Application | 964/2022 | Arun Panchariya-Interim Relief<br>Vs.<br>SEBI |                   |

(Main Matter Number :SEBI Appeal/0000543/2022)